



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2014-15/165
RPCD.RRB.BC.No. 24 /03.05.33/2014-15

August 6, 2014

The Chairmen
All Regional Rural Banks

Dear Sir/Madam,

**Section 24 of the Banking Regulation Act, 1949 –
Maintenance of Statutory Liquidity Ratio (SLR)**

Please refer to our [circular RPCD.CO.RRB.BC.No.106/03.05.33/2013-14 dated June 4, 2014](#) on the captioned subject.

2. As announced in the [Third Bi-monthly Monetary Policy Statement 2014-15 by Reserve Bank of India on August 5, 2014](#), it has been decided to reduce the Statutory Liquidity Ratio (SLR) of Regional Rural Banks from 22.50 per cent of the Net Demand and Time Liabilities (NDTL) to 22.0 per cent with effect from the fortnight beginning August 9, 2014.

3. A copy of the relative notification RPCD.RRB.No.23/03.05.33/2014-15 dated August 6, 2014, is enclosed.

4. Please acknowledge receipt to our Regional Office concerned.

Yours faithfully,

(A.Udgata)
Principal Chief General Manager

Encl : As above

ग्रामीण आयोजना और ऋण विभाग, केंद्रीय कार्यालय, 10वीं मंज़िल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, पो.बा.सं.10014, मुंबई 400 001
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हिंदी आसान है, इसका प्रयोग बढ़ाइए

चेतावनी: रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।
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RPCD.RRB.No. 23 /03.05.33/2014-15

August 6, 2014

Notification

In exercise of the powers conferred by sub-section (2A) of Section 24 of the Banking Regulation Act, 1949 (10 of 1949) and, in partial modification of the [Notification RPCD.CO.RRB.No.107/03.05.33/2013-14 dated June 4, 2014](#), the Reserve Bank hereby specifies that with effect from the fortnight beginning August 9, 2014, every Regional Rural Bank shall maintain in India assets as detailed in [notification RPCD.CO.RRB.No.35/03.05.28\(B\)/2009-10 dated October 29, 2009](#), the value of which shall not at the close of business of any day be less than 22.0 per cent of the total net demand and time liabilities in India as on the last Friday of the second preceding fortnight.

Dr.(Smt.) Deepali Pant Joshi
Executive Director